

**विधि और न्याय मंत्रालय में राज्य मंत्री (श्री हंस राज भारद्वाज) :**

(क) जी हां । सरकार इस तथ्य से अवगत है कि देश के कुछ भागों में बाल विवाह अभी भी प्रचलित हैं । समाज के कुछ वर्गों में बाल-विवाह प्रथा की पैठ बहुत गहरी है और किसी भी विधान के उपबन्ध चाहे वे कितने भी कठोर क्यों न हों इस प्रथा को रोकने की उद्देश्य की पूर्ति में सफल नहीं होंगे । इन वर्गों का सामाजिक और आर्थिक उत्थान करके ही इस प्रथा को पूर्ण रूप से समाप्त किया जा सकता है ।

(ख) बाल-विवाह अवरोध अधिनियम, 1929 का संशोधन 1978 में यह उपबन्ध करने के लिए किया गया था कि अन्वेषण और दण्ड प्रक्रिया संहिता की धारा 42 में निर्दिष्ट मामलों (नाम और निवास बताने से इंकार करने पर गिरफ्तारी) से भिन्न सभी मामलों में और किसी व्यक्ति को वारंट के बिना या मजिस्ट्रेट के आदेश के बिना, गिरफ्तार करने के प्रयोजन के लिए अधिनियम के अधीन अपराध संज्ञेय होंगे । अतः अधिनियम के उपबन्ध पर्याप्त रूप से भयोपारक है और इस बारे में और भी कार्रवाई करने के लिए उपाय किये जा रहे हैं ।

#### **Acquisition of patrol planes for the Indian navy**

1973. SHRI JAGADISH JANI: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have acquired some patrol planes for the naval air squadron;

(b) if so, what are the details thereof;

(c) whether Government propose to acquire more of such patrol aircrafts; and

(d) if so, what steps have been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SANTOSH MOHAN DEV): (a) to (d) TU 142M maritime reconnaissance and patrol aircraft have recently been inducted into the Indian Navy. Further details in this re-

gard cannot be disclosed in the interest of national security.

#### **Creation of Indian management service**

1974. SHRI KAMAL MORARAKA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the extreme shortage of Managerial personnel for Public Sector Units; and

(b) if so, whether a proposal is under consideration to set-up a separate Indian Management Service to select and train such personnel?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) Does not arise.

#### **Installation of atomic reactor in Haryana**

1975. SHRI MOHINDER SINGH LATHER: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government of Haryana have requested the Central Government for the installation of an atomic reactor in Haryana;

(b) if so, whether the Central Government have agreed to the proposal;

(c) by when the project is likely to be taken up; and

(d) if the answer to part (b) is in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes, Sir.

(b) to (d) The Site Selection Committee appointed by the Department of Atomic Energy has assessed various sites for

setting up nuclear power station in different Electricity Region of the country including sites in the State of Haryana. The report of the Committee is under consideration of the Government.

**Sponsorship through Indian Council for cultural relations**

1976. SHRI KALPNATH RAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Indian Council for Cultural Relations sponsors applications for teaching/research assignments demonstration lecture tours, study tours etc., abroad from university/college teachers engaged in teaching fine arts/performing arts in India; and

(b) if so, what are the details of such facilities available under the Cultural Exchange agreements with different countries and the procedure to be followed by interested applicant?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) No, Sir. The ICCR sends visiting professors, Hindi teachers and instructors in Indian dance and music under its own schemes.

(b) Not applicable.

**Setting up of district information centres**

1977. SHRI M. A. BABY: Will the Minister of PLANNING be pleased to state:

(a) whether Government are preparing to set up District Information Centres all over India; and if so, the details thereof;

(b) the number of people likely to be appointed in these Centres and the details thereof;

(c) the agency and process through which these appointments are proposed to be made; and

(d) whether proper weightage is proposed to be given for those who have passed courses like Master of computer applications and P.G. Diploma in computer application for the posts related to computer service?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BIREN SINGH ENGTI): (a) Yes, Sir. The National Informatics Centre under the Planning Commission is opening District Informatics Centre in all the Districts of India in a phased manner. NIC is installing a computer and earth station in each district for this purpose.

(b) Each District will have one District Informatics Officer and one District Informatics Assistant.

(c) Advertisement have been inserted in 50 leading dailies covering all the States. Applications have been received and are in various stages of processing by appropriately constituted screening and selection committees.

(d) Yes, Sir.

**Setting up of a atomic power plant**

1978. SHRI M. A. BABY: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration to set up an atomic power plant in South India with the help and assistance of the USSR; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) and (b) The Soviet offer to assist in setting up a Nuclear Power Station in India, including its location, is under active consideration of the Government.

**Closure of Israeli consulate in Bombay**

1979. SHRI M. A. BABY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government propose to close the Israeli Consulate functioning in Bombay; and